Government has granted consent for the proposed assignment of 30% of Participating Interest (PI) by Reliance Industries Limited (RIL) to BP Exploration (Alpha) Limited (BPEAL) in 21 blocks in accordance with the provisions of the Production Sharing Contract (PSC).

Distributions of kerosene quota among States

3072. SHRI HUSAIN DALWAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total kerosene quota distributed among the States;
- (b) whether Government is planning to increase kerosene quota to Maharashtra; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) State/UT -wise details of allocation of Public Distribution System (PDS) Kerosene made for the year 2011-12 are given in Statement (*See* below).

(b) The Government is not considering increase in PDS Kerosene quota to the State of Maharashtra.

(c) Does not arise.

Statement

States/UTs	Allocation of PDS SKO for 2011-12
	(Quantity in KL)
1	2
Andaman and Nicobar Islands	7248
Andhra Pradesh	530808
Arunachal Pradesh	11628
Assam	330708
Bihar	820320
Chandigarh	7332
Chhattisgarh	186600
Dadra and Nagar Haveli	2484
Daman and Diu	2016

Distributions of Kerosene quota among States

1	2
Delhi	61380
Goa	19776
Gujarat	673584
Haryana	157260
Himachal Pradesh	32472
Jammu and Kashmir	95082
Jharkhand	270276
Karnataka	539544
Kerala	197124
Lakshadweep	1020
Madhya Pradesh	626412
Maharashtra	1258812
Manipur	25344
Meghalaya	26064
Mizoram	7836
Nagaland	17100
Orissa	400944
Puducherry	10440
Punjab	272556
Rajasthan	511404
Sikkim	6588
Tamil Nadu	551352
Tripura	39264
Uttar Pradesh	1592700
Uttarakhand	107520
West Bengal	964728
Total	10365726

Note: Allocation of J&K include 4626 KL for Laddakh Region allocated on yearly basis.